(By e-mail)

Date: 30.01.2020

F.No. II (11)128/2019-NACIN

Madam/Sir,

Sub: Cancellation of Post Graduate Diploma in Commercial Laws (PGDCL) conducted by NLSIU, Bengaluru for Group- “A” officers of CBIC from 03.02.2020-19.02.2020 at NACIN, Faridabad – reg.

Please refer to NACIN’s letter of F.No. II(11)128/2019 dated 20.01.2020 vide which it was informed that National Law School of India University (NLSIU), Bengaluru is organizing a three weeks’ course “Post Graduate Diploma in Commercial Laws (PGDCL)” conducted by NLSIU, Bengaluru for Group- “A” officers of CBIC from 03.02.2020 to 19.02.2020 at NACIN, Faridabad and nominations were called for from in-service officers for the said course by 27th January, 2020 (Copy enclosed).

2. In this regard, it is informed that the proposed three weeks’ “Post Graduate Diploma in Commercial Laws (PGDCL)” course conducted by NLSIU, Bengaluru has been cancelled for in-service officers due to lack of sufficient nominations.

3. This issues with the approval of Additional Director General, NACIN, Faridabad.

Yours faithfully,

[Signature]

(Rajesh Kumar)
Joint Director

Encl: As above.

To

1. The Pr. Chief Commissioners/Chief Commissioners of Customs (All)
2. The Pr. Chief Commissioners/Chief Commissioners of CGST & Central Excise (All)
3. The Pr. Director General / Director General (All Directorates General under CBIC)
4. The Chief Departmental Representative, CESTAT, New Delhi
5. The Pr. Commissioners/Commissioners of Customs (All)
6. The Pr. Commissioners/Commissioners of CGST & Central Excise (All)
7. The Pr. Commissioners/Commissioners of Audit Commissionerates (All)
8. CBIC & NACIN Website